

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:343
ANSWERED ON:17.12.2014
NUCLEAR DEAL BETWEEN CHINA AND PAKISTAN
Patil Shri Kapil Moreshwar

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government is aware of the nuclear deal that exists between China and Pakistan;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government has taken up the issue with China;
- (d) if so, the details thereof and the reaction of China on the issue; and
- (e) the steps taken by the Government to safeguard the strategic and security interests of the country?

Answer

THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI SUSHMA SWARAJ)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 343 REGARDING "NUCLEAR DEAL BETWEEN CHINA AND PAKISTAN" FOR ANSWER ON 17.12.2014

Government of India is aware of the agreement to supply two additional nuclear power reactors, Chashma-3 and Chashma-4, by China to Pakistan. These reactors are under construction, in addition to Chashma-1 and 2, which are already in operation. Government is further aware of reports of an agreement for supply of additional reactors of Chinese origin to be built at Chashma, Karachi and a third site in Pakistan.

Government has raised this issue in bilateral discussions with China. China maintains that its nuclear supplies to Pakistan are in accordance with its international obligations and are only for peaceful purposes.

Government remains concerned about the impact of the deal on global non-proliferation norms. Government believes that all countries should abide by the commitments that they have under-taken in the field of nuclear non-proliferation.

Government remains committed to taking all necessary steps to safeguard India's national security interests.